## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

STARRED QUESTION NO:133 ANSWERED ON:22.03.2012 RAILWAY LAND ON LEASE Tudu Shri Laxman;Vasava Shri Mansukhbhai D.

## Will the Minister of RAILWAYS be pleased to state:

- (a) the total area of the vacant/unused land in the country under the Railways, zone-wise;
- (b) whether the Railways propose to give such land on lease;
- (c) if so, the details thereof including the criteria adopted/ eligibility conditions laid down for the applicants for such lease;
- (d) the details of such land given on lease during the last three years and the revenues earned therefrom, zone-wise; and
- (e) the details of the other steps being taken by the Railways for commercial utilisation of such vacant/unused land in the country?

## **Answer**

MINISTER OF RAILWAYS (SHRI MUKUL ROY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 133 BY SHRI MANSUKH BHAI D. VASAVA AND SHRI LAXMAN TUDU TO BE ANSWERED IN LOK SABHA ON 22.03.2012 REGARDING RAILWAY LAND ON LEASE.

(a) to (e): Indian Railways have approx 10.65 lakh acre of land. About 90% of this land is under railways operational and allied usages. The total vacant railway land at present is about 1.13 lakh acre. Zone-wise details of vacant land are as shown below:

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(in acres)
Central 6188
Eastern 3792
East Central 8620
East Coast 4707
Northern 9489
North Central 1079
North Eastern 14352
Northeast Frontier 11718
North Western 5953
Southern 5673
South Central 5557
South Eastern 4467
Southeast Central 9659
South Western 2255
Western 17970
West Central 1458
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Vacant land

Total 112937

Railway

The vacant land is mostly in the form of a narrow strips along track and is also essential for servicing and maintenance of track and other infrastructure. The vacant railway land is utilized for execution of various infrastructural projects for meeting future growth needs of Railways and include projects like doubling, traffic facilities, Rail Coach and Component factories, etc. The vacant land, which is not required by Railways for its immediate operational needs, is utilized for commercial development, wherever feasible, in order to mobilize additional financial resources through Rail Land Development Authority, set up through the Railway (Amendment) Act, 2005 to undertake commercial development of that vacant railway land/air space subject to extant rules/instructions governing such use, as amended from time to time. Earnings from leasing/licensing of land for last three years are as under:

Earnings from Land (figures in crore of Rs.)

Actual Actual Achievement Achievement

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1 Central 25.43 41.97 32.20
2 Eastern 19.42 19.00 23.87
3 East Central 16.54 26.97 21.09
4 East Coast 29.06 30.14 13.59
5 Northern 133.86 196.51 134.85
6 North Central 39.26 21.79 19.95
7 North Eastern 16.28 32.45 21.4
8 Northeast Frontier 27.17 11.15 13.43
9 North Western 55.57 35.53 61.55
10 Southern 77.7 84.30 361.64
11 South Central 33.46 49.86 36.87
12 South Eastern 33.43 42.36 71.73
13 Southeast Central 15.56 16.64 19.35
14 South Western 47.62 50.92 29.61
15 Western 46.42 51.39 52.86
16 West Central 30.36 21.40 18.74
17 Metro 0 0 0
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Total 649.14 732.38 932.72

Total Earnings in last 3 years = Rs. 2314.24 crore.